

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4867  
ANSWERED ON:07.05.2012  
IMPORT OF CHEAP STEEL  
Vijayan Shri A.K.S.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has received representations from public sector steel companies to evolve a time bound anti-dumping mechanism to curb the rising imports of cheap steel in the country;
- (b) if so, the details thereof;
- (c) whether cheap imports of steel has adversely affected indigenous steel companies either in public sector or in private sector; and
- (d) if so, the plans formulated by the Government to strength the anti-dumping duty mechanism on steel import and to check its impact on indigenous companies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) No, Madam.
- (b) Does not arise in view of (a) above.
- (c) Steel Industry in India is globally integrated and the prices in the domestic market are impacted by import prices, apart from the local demand and supply conditions. Global prices of steel change frequently depending on the global conditions. No concrete information regarding cheap import of steel adversely affecting the steel companies of the country, in general, has been brought to the notice of the Government. .
- (d) Till date DGAD has undertaken 05 anti-dumping investigations concerning imports of steel products. As on date, anti-dumping duty on only 02 steel products namely Cold Rolled Flat Products of Stainless steel and Certain Hot Rolled Flat Products of Stainless Steel is in force. As far as the plans for strengthening anti-dumping investigation relating to import of cheap steel is concerned, the remedial mechanism for the protection of domestic industry already exists.